

(ख) सरकार मूल्यों सम्बन्धी स्थिति पर बराबर निगाह रखती है और मूल्यों में होने वाली किसी वृद्धि को रोकने के उद्देश्य से सुधारात्मक उपाय किये जाते हैं। इन उपायों में ये बातें भी शामिल हैं : राजस्व और ऋण सम्बन्धी विनियमन, अन्न का संकट निरोधक भण्डार (बफर स्टॉक) बनाना और पूर्ति में वृद्धि करने के लिए आयात की व्यवस्था करना। सरकार कृषि उत्पादन और औद्योगिक उत्पादन से सम्बन्धित अपने कार्यक्रमों के क्रियान्वयन द्वारा पूर्ति में वृद्धि करने के लिये भी बराबर प्रयत्न कर रही है। इसके अलावा, सरकार ने सरकारी वितरण व्यवस्था को भी बनाये रखा है, जिसका अब काफी विस्तार किया जा चुका है; इस समय देश में अन्न का वितरण करण वाली 1,38,975 उचित मूल्य की दुकानें/राशन की दुकानें हैं। जब कभी जरूरी होता है, मूल्य नियंत्रण सम्बन्धी उपायों की समीक्षा की जाती है और अत्यावश्यक वस्तु अधिनियम का प्रयोग किया जाता है। इसके अतिरिक्त, असेनिक पूर्ति संगठन (सिविल सप्लाई आर्गनाइजेशन) 20 अत्यावश्यक वस्तुओं के मूल्यों और वितरण पर लगातार नजर रखता है। हाल के महीनों में भारतीय रिजर्व बैंक ने उन वस्तुओं के आघार पर, जिन पर मांग और मूल्यों का दबाव पड़ता है, दिये जाने वाले चैक ऋणों पर लगे नियंत्रण को कड़ा बनाने के लिए कई कदम उठाये हैं।

**Increase in Price of Natural Gas Supplied to Namrup Unit of Fertilizer Corporation of India**

10028. SHRI V. NARASIMHA RAO : Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :

(a) whether Oil India has asked the Fertilizer Corporation of India to increase the price of natural gas supplied to the Namrup Unit ;

(b) if so, the present price and the price asked for ;

(c) the reasons for the increase in the price ; and

(d) the reaction of the Fertilizer Corporation of India in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI D. R. CHAVAN) : (a) and (b). Originally, Fertilizer Corporation of India was given a discount of Rs. 0.30 per 1000 c. ft. on the base price of Rs. 1.50 per 1000 c. ft. of natural gas. This concession was applicable to the quantity of 8 million cu. ft./day for a period of 10 years ending in 1974. For additional requirements of gas, the Oil Board decided to charge the base price of Rs. 1.50 per 1000 c. ft.

(c) The main reasons are Oil India's internal investment, operating costs and loss through devaluation. According to Oil India, the price of Rs. 1.50 is well below the price offered anywhere else in India and one of the Private Oil Companies have expressed preparedness to undertake the project on the basis of Rs. 1.50 per 1000 c. ft.

(d) Fertilizer Corporation of India has protested against the discontinuance of the discount in respect of the additional quantity.

**Gainful Occupation for Leprosy Patients**

10029. SHRI BENI SHANKER SHARMA : Will the the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) the steps taken to chalk out the programme for providing non-infectious leprosy patients with suitable avenues of gainful occupations which could enable them to lead a purposeful and self-reliant existence ; and

(b) the stage at which the matter stands at present ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (DR. S. CHANDRASEKHAR) : (a) and (b). The rehabilitation of handicapped including those handicapped by leprosy is primarily the responsibility of the States. Therefore, no

Central Scheme for providing non-infectious leprosy patients with suitable avenues for finding gainful employment has been undertaken.

#### National Malaria Eradication Programme

10030. DR. M. SANTOSHAM : Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) how many Evaluation Reports have been submitted by the National Malaria Eradication Programme since 1967 ;

(b) whether there has been spread of Malaria again and again even after the D.D.T. spraying now and then ;

(c) the main causes of the failure of D.D.T. spraying ; and

(d) the steps taken by the Government to check this menace ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (DR. S. CHANDRASEKHAR) : (a) Since 1967 the National Malaria Eradication Programme has been evaluated four times by the Independent Appraisal Teams annually in the months of January and February. In addition a team of international experts held a special evaluation in 1968 in the States of Madhya Pradesh, Gujarat, Maharashtra, Rajasthan, Assam and Orissa. The status of the Programme has also been assessed by the Special Committee in 1969.

(b) There is no large scale resurgence of the disease. Only focal out breaks in certain areas appeared which were treated adequately.

(c) The failure of D.D.T. spraying in certain areas has been due to :

(1) Patchy and partial spray due to difficult terrain, poor communication and lack of proper supervision.

(2) Delayed supplies of D.D.T. due to late arrival of shipments from abroad resulting in untimely spray.

(3) The problem of refusals in certain areas with bed-bug nuisance and on religious grounds.

(4) The habit of mud-plastering of walls immediately after spray in certain tribal areas which renders D.D.T. spray ineffective.

(5) Development of resistance in vector mosquitoes in certain areas which has now become the operational problem.

(6) Existence of pockets of suspected outdoor transmission in certain parts of the country due to vector's habit of resting and biting outside the houses where D.D.T. spray has proved ineffective.

(d) Steps have been taken to rephase the programme, to procure in advance the insecticides and anti-malaria drugs required, progressive replacement of unserviceable vehicles and use of alternative insecticides in resistant areas.

#### Staff in Income-Tax Department, Delhi

10031. SHRI K. M. MADHUKAR : Will the Minister of FINANCE be pleased to state :

(a) the total number of non-Gazetted employees in each cadre/grade working in the Income-tax Department at Delhi ; and

(b) the number of employees who have put in more than three years of service but have not been declared Quasi-Permanent and reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI) : (a) Grade-wise, the number is :

Name of Posts	No. of Posts
Inspector	146
Supervisors	39
Head Clerks	89
Stenographers	201
Upper Division Clerks	566
Lower Division Clerks	336
Staff Car Driver	1
Notice Servers	143
Total Class III	1,521
Class IV	270